


**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE,  
NORTH-EAST DISTRICT, KARKARDOOMA COURTS, DELHI.**

**ORDER**

In super-session of this office earlier order no. 6689-6707/Judl./N-E/KKD/Delhi/2021 dated 20.11.2021, and pursuant to the provisions of sub-section (1) of section 19 of the Right to Information Act, 2005, (22 of 2005), I, hereby designate, **Sh. Pawan Kumar Matto, Spl. Judge (NDPS)**, Room No. 63, B-Block, 4<sup>th</sup> Floor, Karkardooma Courts Complex, Delhi, as "**First Appellate Authority**" and **Ms. Shunali Gupta, PO-MACT**, Room No. 69, B-Block, 5<sup>th</sup> Floor, Karkardooma Courts Complex, Delhi, as "**Link First Appellate Authority**" for the Office of the Principal District & Sessions Judge, North-East District, Karkardooma Courts, Delhi, with immediate effect.


Further the correspondence with the Hon'ble High Court of Delhi, New Delhi will be done only through the undersigned.

  
**(RAMESH KUMAR-I)**  
Principal District & Sessions Judge 15/22  
North-East District,  
Karkardooma Courts, Delhi.

No. 2689-2707 /Judl./N-E/KKD/Delhi/2022 dated 02 MAY 2022

**Copy forwarded for information and necessary action to:-**

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judges (Hqs), Tis Hazari Courts, Delhi.
3. The Secretary (AR), Administrative Reforms Department, 7<sup>th</sup> Level, C-Wing, Delhi Secretariat, Govt. of NCT, New Delhi.
4. The Secretary, Central Information Commission, August Kranti Bhawan, Bhikaji Cama Place, New Delhi.
5. All the Judicial Officers posted in this district.
6. The Judicial Officers concerned.
7. The Admn. Officer (Judl.), RTI Branch, Central District, Tis Hazari Courts, Delhi.
8. PIO & Admn. Officer (Judl.) of RTI Branch, North-East District, KKD Courts, Delhi.
9. The Admn. Officer (Judl.), of all the branches of this district.
10. The PRO/APRO of all district courts, Delhi/New Delhi.
11. The Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.
12. The Hony. Secretary, Bar Association, Tis Hazari, Patiala House, Rohini, Saket, Karkardooma, Dwarka, RACC, Delhi/New Delhi.
13. The Care Taker, North-East District, Karkardooma Courts, Delhi, with the direction to display the same on the notice board of this court complex.

  
Principal District & Sessions Judge 15/22  
North-East District,  
Karkardooma Courts, Delhi.